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SPEED POST

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Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs
2<sup>nd</sup>& 3<sup>rd</sup> Floor, Bhai Vir Singh Sahitya Sadan,
Bhai Vir Singh Marg, Gole Market,
New Delhi-110001

F. No. 8/B/187/HRD (HRM)/2014/Pt I

Dated:19.12.2018

## Office Memorandum

**Subject:** - Corrections in the Integrated All India Seniority List (AISL) of Administrative Officers (CGST including Directorates) for the period 01.01.2009 to 30.06.2014 - regarding

The undersigned is directed to say that on the basis of information furnished by the Cadre Controlling Authorities, the competent Authority has approved rectification in name and addition of date of VRS/ Demise etc in respect of sixteen Administrative Officers in Integrated All India Seniority List (AISL) for the period 01.01.2009 to 30.06.2014. The details regarding the reference letters of the Cadre Controlling Authorities vide which the relevant information was received has been mentioned in **Annexure-A**.

- 2.0 The details of rectification are given in **Annexure-B** (16 no.).
- 3.0 Accordingly, Office Memorandum of correction in the Integrated All India Seniority List of Administrative Officers (CGST including Directorates) for the period from 01.01.2009 to 30.06.2014 has been prepared by this Directorate on the basis of request for said rectification/correction from the Cadre Controlling Chief Commissioner/ Commissioner.
- 4.0 The correction/ rectification carried out in the present order shall also be posted on the official web site of CBIC and DGHRD.

(Balesh Kumar) Director General (HRM)

## Copy to:

- 1 The Pr. Chief Commissioners of Mumbai CGST Zone.
- 2 The Chief Commissioners of Ranchi CGST Zone.
- 3 The Director (Ad-II A&B), CBIC, North Block, New Delhi.
- 4 Web-site Manager, DG Systems New Delhi for uploading on website www.cbic.gov.in.
- 5 Assistant Director (HRM-I) for uploading on website www.dghrdcbec.gov.in.

(Balesh Kumar) Director General (HRM)

4/02-41.5

List of representation received from the Cadre Controlling Authority for updating the Integrated All India Seniority List (AISL) of Administrative Officers (CGST including Directorates) for the period 01.01.2009 to 30.06.2014:

Sl. No.	Cadre Controlling Authorities	File No.	Date
1	MUMBAI – I	F. No. II/34(B)CON-3/2015/40	18.01.2018 & 14.12.2018
2	RANCHI	C. No. II (34) 05/ Representation /V. S. Santosh Kr./ CCO/ Conf. /RZP/ 2017/915	22.01.2018

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Correction in integrated AISL (CGST & Central Excise and Directorates) of Administrative Officers for the period 01.01.2009 to 30.06.2014

Sl. N.	AISL SL. No.	Name of Officers / Shri /Smt	Whether GEN / SC / ST /OBC	1				Remarks
				dd	mm	уууу	Zone	
1	82	T C KHILNANI	GEN	11	8	1961	MUMBAI	VRS on 12.04.2016 as per CCA letter dt. 18.01.2018.
2	133	C M GUJJEWAR	GEN	29	7	1958	MUMBAI	VRS on 01.05.2017 as per CCA letter dt. 18.01.2018.
3	150	V. S. SANTOSH KUMAR	GEN	11	7	1966	RANCHI	Name corrected V. S. Santosh Kumar instead of V. S. Santosh as per CCA letter 22.01.2018.
4	271	S.D. MALWANKAR	GEN	12	4	1956	MUMBAI	Expired on 27.11.2011 as per CCA letter dt. 18.01.2018.
5	311	L.H. SHELUDKAR (PH)	GEN (PH)	9	10	1957	MUMBAI	VRS on 01.08.2016 as per CCA letter dt. 18.01.2018.
6	323	SHEILA SASIDHARAN	GEN	11	1	1958	MUMBAI	VRS on 03.08.2015 as per CCA letter dt. 18.01.2018.
7	330	M.N. NIMKAR	GEN	11	2	1959	MUMBAI	VRS on 04.07.2014 as per CCA letter dt. 18.01.2018.
8	377	A.A. GHAG	GEN	7	7	1958	MUMBAI	VRS on 29.02.2016 as per CCA letter dt. 18.01.2018.
9	380	S.S. KODE	GEN	14	8	1956	MUMBAI	VRS on 07.04.2014 as per CCA letter dt. 18.01.2018.
10	382	S.V. KULKARNI	GEN	1	1	1959	MUMBAI	VRS on 11.07.2016 as per CCA letter dt. 18.01.2018.
11	394	V.D. SHIVALKAR	GEN	4	10	1957	MUMBAI	VRS on 03.03.2014 as per CCA letter dt. 18.01.2018.
12	426	A.A. BHANDARE	GEN	14	5	1958	MUMBAI	VRS on 12.01.2017 as per CCA letter dt. 18.01.2018.
13	467	S.B. CHOLKAR	GEN	27	5	1966	MUMBAI	VRS on 04.04.2016 as per CCA letter dt. 18.01.2018.
14	487	H.M. RAGHANI	GEN	20	8	1960	MUMBAI	VRS on 05.07.2016 as per CCA letter dt. 18.01.2018.
15	592	V S KULKARNI	GEN	1	6	1960	MUMBAI	VRS on 05.01.2017 as per CCA letter dt. 18.01.2018.
16	594		GEN	16	9	1957	MUMBAI	Retd. Under 56(j) June, 2016 as per CCA letter dt. 18.01.2018.

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